RAJASTHAN HIGH COURT, JODHPUR ORDER

No. General/ 07 /2025

In partial modification of the earlier Order No. Gen/08/2018 dated 16.08.2018, following officer are hereby appointed as Link Officers of the newly created Special Courts for Protection of Children from Sexual Offences Act, 2012 cases and the Commission for Protection of Child Rights Act, 2005 No.2, Hanumangarh & No.2, Sawai Madhopur during the period of absence of concerned presiding officer or remaining on leave or otherwise, to perform day to day routine work as under:-

S.No.	Name of Special Court	Name of Link Officer(s)
1	2	3
01.	Act,2012 & the Commission for Protection of Child Rights	Special Judge, POCSO Act,2012 & the Commission for Protection of Child Rights Act, 2005 cases No.1, Hanumangarh, and In absence of both the Special Judges, Addl. District & Sessions Judge No.1, Hanumangarh and in his absence link officer as authorised by District & Sessions Judge, Hanumangarh
02.	Act,2012 & the Commission for Protection of Child Rights	Special Judge, POCSO Act,2012 & the Commission for Protection of Child Rights Act, 2005 cases No.2, Hanumangarh, and In absence of both the Special Judges, Addl. District & Sessions Judge No.1, Hanumangarh and in his absence link officer as authorised by District & Sessions Judge, Hanumangarh
03.	Act,2012 & the Commission for Protection of Child Rights	Special Judge, POCSO Act,2012 & the Commission for Protection of Child Rights Act, 2005 cases No.1,Sawai Madhopur, and In absence of both the Special Judges, Addl. District & Sessions Judge, Sawai Madhopur and in his absence link officer as authorised by District & Sessions Judge, Sawai Madhopur
04.	Act,2012 & the Commission for Protection of Child Rights Act, 2005 cases No.1, Sawai Madhopur	Special Judge, POCSO Act,2012 & the Commission for Protection of Child Rights Act, 2005 cases No.2, Sawai Madhopur, and In absence of both the Special Judges, Addl. District & Sessions Judge, Sawai Madhopur. and in his absence link officer as authorised by District & Sessions Judge, Sawai Madhopur

PEGISTRAR GENERAL

Date:- 04/06/2025

No. Gen./II/06/2025/978

Date:- 04/6/2025

Copy forwarded to the following for information and necessary action:-

1. All Registrars/ OSDs, Rajasthan High Court, Jodhpur/ Jaipur Bench (Registrar CPC with a request to upload the same on website of High Court)

2. District & Sessions Judge, Hanumangarh / Sawai Madhopur

3. Concerned Special Court.

4. Chief Judicial Magistrates, Hanumangarh / Sawai Madhopur

5. A.O.J. RJS (Estt.)/ RJS (Leave) sections, Rajasthan High Court, Jodhpur.

MANNE GENERAL